

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 11 OF 2018

Dated: 11th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Pithampur Audyogik Sangathan
Vs.**

.... Appellant(s)

**Madhya Pradesh Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Meghana Aggarwal

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Surabhi Pandey for R-1

Mr. Aashish Anand Bernard
Mr. Paramhans for R-2

ORDER

Learned counsel for the respondents seek four weeks more time to file reply. They may take steps to file reply with IA on or before 09.08.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **04.10.2018**.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**